

(a) The Heads of Departments have full discretion in the matter of selection of candidates sponsored by the Employment Exchange against the vacancies notified to them.

(b) and (c). It has not been specifically prescribed that all selections of non-Gazetted staff should necessarily be through Departmental Selection Boards. Heads of Departments can, however, constitute such Boards under their own powers for this purpose.

Senior Services Committee

1237. **Shri B. S. Murthy:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 842 on the 13th August, 1957 and state:

(a) the date on which the report of the Senior Services Committee on Life Insurance Corporation was submitted to Government; and

(b) the main features of the report?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) The report was submitted on the 26th of June, 1957.

(b) The report is confidential. It is not desirable to disclose its contents at this stage.

Accommodation to Life Insurance Corporation Employees

1238. **Shri B. S. Murthy:** Will the Minister of Finance be pleased to state:

(a) the steps taken to provide residential accommodation to the employees of the Life Insurance Corporation; and

(b) the use to which the buildings now belonging to or being built by the Corporation is contemplated?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). The information is being collected and will be laid on the Table of Lok Sabha.

Life Insurance Corporation Offices

1239. **Shri B. S. Murthy:** Will the Minister of Finance be pleased to state:

(a) the number of offices of the Life Insurance Corporation which are now located in private buildings; and

(b) the steps contemplated to provide accommodation for these in the Corporation's or Government buildings?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). The information is being collected and will be laid on the Table of Lok Sabha.

Industrial Workers in Defence Establishments

1240. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state whether industrial workers in Defence establishments will be entitled to pension or gratuity in addition to Provident Fund after confirmation?

The Deputy Minister of Defence (Shri Raghuramiah): No.

Travelling Allowance

1241. **Shri S. Ghose:** Will the Minister of Home Affairs be pleased to state:

(a) how many travelling allowance bills under Travel Concession Scheme of employees (non-gazetted) have been submitted from January to July, 1957 and how many of them have been paid before expiry of three months;

(b) how many of them are pending even after expiry of this period from the date of its submission;

(c) whether Government propose to introduce special warrants of special tickets as mentioned in Government of India, Ministry of Home Affairs—office memo. 431/55 Ests (A-PTIL, dated 11-10-1956); and

(d) if so, when?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be placed on the Table of Lok Sabha.

(c) and (d). The matter is under examination in consultation with the Ministry of Railways.

Soldiers' Homes in Andhra Pradesh

1242. Shri B. S. Murthy: Will the Minister of Defence be pleased to state the amount spent annually on the maintenance of the Soldiers' Homes in Andhra Pradesh?

The Deputy Minister of Defence (Shri Raghuramiah): The information is being collected and will be laid on the Table of Lok Sabha.

Recruitment of Assistants by Life Insurance Corporation

1243. Shri B. N. Kureel: Will the Minister of Finance be pleased to state:

(a) whether the Life Insurance Corporation of India, Central Zone, Kanpur has recruited assistants and typists in the month of July, 1957;

(b) whether the principle of reservation of posts for Scheduled Castes and Scheduled Tribes was observed; and

(c) if not, the reasons therefor?

The Deputy Minister of Finance (Shri B. B. Bhagat): (a) to (c). The information is being collected and will be laid on the Table of Lok Sabha.

Tribal Cultural Institutions

1244. Shri Bangshi Thakur: Will the Minister of Home Affairs be pleased to state when the Tribal Cultural Institutions, one at Bishramganj and the other at Lusai area of Tripura will be opened?

The Deputy Minister of Home Affairs (Shrimati Alva): The Tribal Cultural Institutions at Bishramganj and at Vangmun in Lusai area of

Tripura will be opened as soon as the construction of the buildings, which is in progress, is completed.

Indo-Pakistan Banking Agreement

1245. Shri Radha Raman: Will the Minister of Finance be pleased to state:

(a) whether the banking Companies have been able to realise their assets under the Indo-Pakistan Banking Agreement, 1949; and

(b) if so, the amount realised so far?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) No, Sir.

(b) Does not arise.

U.S. Bureau of Mines

1246. Shri S. V. Ramaswami: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have received the technical report published by the U.S. Bureau of Mines on the new "fluidised bed" lignite processing method; and

(b) whether Government have also received the replica of the Bureau's equipment for tests at Neiveli?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). No.

Gandhi Smarak

1247. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state whether any decision has since been arrived at regarding sanctioning of a piece of land at Ichapore Ordnance Factory Estate for the construction of "Gandhi Smarak"?

The Deputy Minister of Defence (Shri Raghuramiah): Yes, Sir. A piece of land measuring 175 ft. X 85 ft. has been given on lease from 1st December, 1956 to the Gandhi Memorial Fund Committee, Ichapore.